GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:976
ANSWERED ON:25.11.2009
STATUS OF DEEMED UNIVERSITIES
Baske Shri Pulin Bihar; Jindal Shri Naveen; Naranbhai Shri Kachhadia; Rao Shri Sambasiva Rayapati

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any committee or panel constituted by the Government has recommended that the status of many deemed universities should be withdrawn;
- (b) if so, the details thereof and the reasons therefor;
- (c) the criteria for according the status of deemed university;
- (d) the number of deemed universities in the country and those which have come into existence during the last three years and the current year, year-wise, State-wise;
- (e) the manner in which the academic and financial activities of such university are monitored by Universities Grants Commission (UGC);
- (f) whether any funds are allocated by the Government to deemed universities; and
- (g) if so, the funds granted to each of the universities during the last three years and the current year, year-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a) & (b): The Government has constituted a Committee, comprising the following members, to review the functioning of the existing institutions 'deemed to be universities' to ensure that standards of higher education and research are maintained by such institutions so as to justify their continuance as institutions 'deemed to be universities':
- (i) Professor P.N. Tandon, Professor Member Emiretus Department of Neurosurgery, AllMS, New Delhi
- (ii) Professor Govardhan Mehta, Chairman NAAC and Member former Director, IISc Bangalore
- (iii) Professor Anandakrishnan, Chairman IIT Kanpur Member
- (iv) Professor Mrinal Miri, Former Vice Member Chancellor NEHU
- (v) Additional Secretary (Higher Education) OR Convener Joint Secretary (Higher Education)

The Review Committee has submitted its report, which is under active consideration of the Government.

- (c): The criteria for granting status of 'deemed to be university' to eligible institutions are laid down in the "Guidelines for Considering Proposals for Declaring An Institution As Deemed To Be University Under Section 3 Of The UGC Act" available on the website of the University Grants Commission (UGC) at www.ugc.ac.in/financial support/guidelines.html.
- (d): As of today, there are one hundred and thirty institutions that have been declared by the Central Government as Institutions 'Deemed to be Universities' under Section 3 of the University Grants Commission Act 1956, and of these forty-nine institutions have been declared so during the period from 01/01/2006 to 31/10/2009. A State- wise list is given below:-:
- Sl. State/Union Number of Institutions Declared as 'Deemed-No. Territory to-be-Universities'

1. Andhra	-	1	2 1	4
Pradesh				

- 14. Uttarakhand 1 1 2

 15. Uttar Pradesh 1 1 1 3

 16. New Delhi 1 - 1 2

 Total 09 10 25 5 49
- (e): The UGC reviews the functioning of the Institutions 'Deemed- to-be-Universities' periodically every five years or earlier, if necessary, by constituting committees of experts. Such reviews include academic and financial aspects of Institutions 'Deemed-to-be-Universities'. Moreover, the accounts of the Institutions 'Deemed to be Universities' are open to inspection by the UGC and the Comptroller & Auditor General of India.
- (f) & (g): Government allocates an annual grant to the UGC which in turn provides grants to eligible universities including institutions 'deemed to be universities'. A list giving year-wise details of grants released by UGC to institutions 'deemed to be universities' during the last three years and the current year is given in Annexure.